

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 5425
TO BE ANSWERED ON 05.04.2023

FOOD ADULTERATION

5425. DR. K. JAYAKUMAR:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the quantity of adulterated food that has been confiscated from the year 2014 to 2022 from leading business houses;
- (b) the punishments/penalties that have been imposed on them, value-wise;
- (c) whether this punishment/penalty is adequate or can be raised to stringent levels to effectively discourage food adulteration; and
- (d) the action plan to complete the targets in case these have not been met, year-wise?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) : Food Safety and Standards Authority of India (FSSAI) through State/UTs and its regional offices conduct regular surveillance, monitoring, inspection and random sampling of food products to check compliance of the standards laid down under Food Safety and Standards Act 2006, Rules and Regulations made thereunder. In cases where the food samples are found to be non-conforming, penal action has been initiated against the defaulting Food Business Operators as per provisions of FSS Act, Rules and Regulations made thereunder.

No separate enforcement data regarding quantity of adulterated food that has been confiscated from the year 2014-2022 from leading business houses is maintained centrally by the Food Safety and Standards Authority of India, however based on the information made available by the states/UTs the details of various kinds of food samples received, analyzed, found non-conforming and action taken during 2019-20, 2020-21 and 2021-22 is at **Annexure**.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO.5425 FOR 05.04.2023 REGARDING FOOD ADULTERATION.

Annual Public Laboratory Testing Report/Data for last three years									
S.No.	Year	No. of Samples Analysed	No. of Samples found non-conforming	Civil Cases			Criminal Cases		
				No. of Cases Launched	No. of Convictions	Penalties Raised (Cr Rs.)	No. of Cases Launched	No. of Convictions	Penalties Raised (CrRs.)
1	2	3	4	5	6	7	8	9	10
2	2019-20	118775	29192	27412	17345	56.38	4681	780	1.61
3	2020-21	107829	28347	24195	14817	49.92	3869	506	0.83
4	2021-22	144345	32934	28906	19437	53.39	4946	671	1.38
